
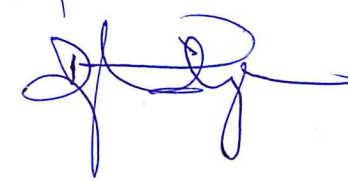


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------------|----------|--------------------------------------|---------------|--|
| CP(IB) No.32/ BB/2017 | - | For filing written submissions | Rule-6 of I&B | IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|------------------------|---|
| 1. | G. APARAJITA M/S KING & PARTRIDGE 9989739175 | RESPONDENT |  |
| 2. | POORNIMA HATTI. M/S. SAMVAD PARTNERS. 9092675978 | PETITIONER |  |

Counsel for petitioner is present. Counsel for respondent is also present. Both sides have filed written submissions.

We have heard them in part.

For continuation, list it on 04.01.2018.



MEMBER (J)



MEMBER (T)